## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 07/(MAH)/2015 I.A. No. 36/2017 & 37/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES:

Mr. Anand Achyutrao Kulkarni

V/s.

Shri Shivsagar Sugar and Agro Products Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1) Latigogist Kakado Ado for Petitions

2) Avand Kulkani P.I AAlai

3) Venkangenela S. Pubil P.4

4) Devos Dighe Au v for ilb schyon Isroni R. 15

5) Sovrobh Koliq Aov for R. 1 to 6

8 to 12

16 to 18

## ORDER IA 36/2017 & 37/2017 IN TCP 07/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 4.12.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)